

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

COMAPNY APPEAL (AT) No.03 of 2020

In the matter of:

Keerti Anurag Investments Pvt. Ltd and Anr. Appellants

Vs

Sai Anupama Agencies Pvt. Ltd and Anr. Respondents

With

COMAPNY APPEAL (AT) No. 209 of 2019

In the matter of:

Keerti Anurag Investments Pvt. Ltd & Ors. Appellants

Vs

Sai Anupama Agencies Pvt. Ltd. & Ors. Respondents

Present:

Mr. Rajiv Bansal, Sr. Advocate with Mr. Rajiv Dwiwedi and Mr. Anant Nigam, Advocate for Appellants.

Mr. Yogesh Jagia with Ms. Alisha Chopra and Ms. Sumedha Chanda, Advocate for Respondents.

ORDER

31.01.2020- Learned counsel for the Respondent in Company Appeal (AT) No. 03 of 2020 takes notice. Learned counsel for the Appellant is directed to supply the paper book to the Respondent counsel. This Appeal be heard along with Company Appeal (AT) No. 209 of 2019.

Due to paucity of time, the matter could not be taken up.

Let the matter be fixed on **11th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam